

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/247(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU BAJAJ
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Avishek Guha, Adv. : For Financial Creditor
Ms. Arunika Dutta, Adv.

Mr. Sayantan Bose, Adv. : For Respondents
Mr. S. Mukherjee, Adv.
Ms. Ankita Choudhury, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. In terms of order dated 13th January, 2023, this petition is deferred and adjourned to **21/04/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**